# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO.\*9 TO BE ANSWERED ON 29.11.2021

### JANJATIYA GAURAV DIVAS

\*9. SHRIMATI SANGEETA KUMARI SINGH DEO: DR. SUKANTA MAJUMDAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has sanctioned 10 tribal freedom fighter museums across the country;
- (b) if so, the details thereof;
- (c) whether the Government has also approved declaration of 15th November as Janjatiya Gaurav Divas dedicated to the memory of brave tribal freedom fighters;
- (d) if so, the details thereof; and
- (e) the other steps being taken by the Government to acknowledge the glorious history and cultural heritage of tribal communities in the country including Odisha and West Bengal?

### **ANSWER**

MINISTER FOR TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

(a) to (e): A statement is laid on the Table of the House.

## Statement referred to in reply to Lok Sabha Starred Question No.\*9 for answer on 29.11.2021

- (a) & (b): Government of India through Ministry of Tribal Affairs has sanctioned Tribal Freedom Fighters Museum in 10 States under the Centrally Sponsored Scheme of 'Support to Tribal Research Institutes' to acknowledge the contribution of the tribals who struggled against the foreign colonial government. Details of these museums and funds provided to States are at **Annexure-I**.
- (c) & (d): Government of India has declared 15th November as Janjatiya Gaurav Divas to honour all the tribal freedom fighters and for remembering and acknowledging their contribution to the freedom struggle and cultural heritage, and to re-energize the efforts for the socio-economic development of the tribal regions. The date is the birth anniversary of Birsa Munda, an iconic freedom fighter and tribal leader of the country.
- (e): Ministry of Tribal Affairs is implementing the schemes of "Support to Tribal Research Institute" and "Tribal Festival, Research, Information and Mass Education" under which various activities to promote tribal culture are taken across the country including Odisha and West Bengal. TRIs are conducting documentation (audio-video, photos and documentation in written and published form) of indigenous knowledge systems, practices, cultures and customs of the tribal communities.

Besides, various other activities to promote tribal culture are taken as shown below:

- (i) Research studies/publication of books/documentation including audio visual documentaries on promotion of rich tribal cultural heritage. The details of these projects sanctioned can be seen at website of Ministry (tribal.gov.in)
- (ii) Tribal cultural exchange programmes
- (iii) Research and documentation of Indigenous practices by tribal healers and medicinal plants, tribal languages, agriculture system, art and craft etc.
- (iv) To preserve and promote rich tribal cultural heritage and also to create awareness among others, a searchable digital repositories viz. Tribal Digital Document repository has been developed where all research papers, books, reports and documents, folks songs, photos/videos with their metadata are uploaded. The tribal repository currently has more than 10,000 photographs, videos and publications which are mostly done by Tribal Research Institutes.
- (v) Development of bilingual Primers for preservation of tribal languages and enhancement of learning achievement level amongst the Scheduled Tribe Students. Many language primers have been developed by various State Governments.
- (vi) Ministry gives funding to TRIFED for organizing Aadi Mahotsav festival. State level festivals like Hornbill festival of Nagaland, Pawl-kut festival of Mizoram, Medaram Jatra of Telangana are funded through TRI. Tribal craft melas, painting competitions and festivals are being organised to promote tribal culture.

## Annexure-I

## Annexure-I referred to in part (a) & (b) of Lok Sabha Starred Question No.\*9 to be answered on 29.11.2021

Details of Tribal Freedom Fighter Museums and funds provided to States

(₹. In Crore)

S.	State	Location	<b>Project Cost</b>	Year of	MoTA	Fund
N.				Sanction	Commitment	Released
1	Gujarat	Rajpipla	102.55/137.01 (revised)	2017-18	50.00	50.00
2	Jharkhand	Ranchi	36.66	2017-18	25.00	25.00
3	Andhra Pradesh	Lambasingi	35.00	2017-18	15.00	7.50
4	Chhattisgarh	Raipur	25.66	2017-18	15.00	4.65
5	Kerala	Kozhikode	16.16	2017-18	15.00	7.50
6	Madhya Pradesh	Chhindwara	38.26	2017-18	15.00	6.93
7	Telangana	Hyderabad	18.00	2018-19	15.00	1.00
8	Manipur	Tamenglong	51.38	2018-19	15.00	1.00
9.	Mizoram	Kelsih	15.00	2019-20	15.00	7.00
10.	Goa	Ponda	30.00	2020-21	15.00	00.10
		Total			195.00	110.6

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